## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

| TRANSFER PETITION NO.            |                                |
|----------------------------------|--------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP (IB)No. 282 /07/HDB/2017    |
| NAME OF THE COMPANY              | Seven hills Healthcare Limited |
| NAME OF THE PETITIONER(S)        | Axis Bank Limited              |
| NAME OF THE RESPONDENT(S)        | Seven hills Healthcare Limited |
| UNDER SECTION                    | 7 of IBC                       |

Counsel for Petitioner(s):

| Nihayan Reddy, Sh. Adv. | 16          |                        |           |
|-------------------------|-------------|------------------------|-----------|
| Name of the Counsel(s)  | Designation | E-mail & Telephone No. | Signature |
| AVINASH DESAI.          | ADV         | avinosh P desai law    |           |
| SATYA SIVA DARSHAN      |             | When . Com.            |           |
| ALEKNYA TADASINA.       | и           | 9908888234             |           |
| KNAMAR KANTAMNENI.      | н           | 8886886895.            | Show .    |
| Sukanya Bhaumik         | n           |                        |           |
| Rubaina S. Khatoon      | η           |                        |           |

## Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No.                | Signature |
|------------------------|-------------|---------------------------------------|-----------|
|                        |             | amir. barani e<br>dhirassociates. com | Amina     |
| EDMIR & DMR ALLOWARD   | 1           | 99449216962.                          |           |

## **ORDER**

Heard Mr.S.Niranjan Reddy, Senior Advocate along with Mr.Avinash Desai, Mr.Satya Siva Darshan, Mr.Khamar Kantamneni, Ms.Alekhya Tadasina, Ms.Sukanya Bhaumir, and Ms.Rubaina S Khatoon, Learned Counsel for the Petitioner. Mr.Amir Ali Bavani, Learned Counsel for the Respondent

Mr.Amir Ali Bavani, Learned Counsel for the Respondent / Corporate Debtor accept the notice and waives further notice and requested time as his senior wanted to argue the case.

The Learned Counsel for the Respondent is directed to serve a copy of the reply / objections to the Learned Counsel for the Petitioner well before the next date of hearing.

Case is posted to 02.01.2018.



Member (J)